

have also been requested to take similar action for the constitution of Tripartite Standing Committee in their respective States.

(2) Effective measures are being taken by the Ministries and the State Governments concerned to bring about economic normalcy in the border areas. The Directorate General of Resettlement (Cabinet Secretariat), which has been set up, is also taking steps to ensure that the industries located in the Punjab return to normalcy as soon as possible.

(3) The steps taken so far to help the rehabilitation of industry in order to restore employment, include the following:

- (i) The Ministry of Railways has been asked to render every help to various industries in their transport problems. etc.,
- (ii) The Reserve Bank has issued necessary directive to the Scheduled Banks in the Punjab to give greater credit facilities to the industries.
- (iii) The Director General of Supplies & Disposals has been requested to screen all indents and to place more orders on the Punjab industries for the restoration of the working of factories and to activate the demand for, products of industries in the Punjab.

Rehabilitation of Displaced Persons

1499. Shri Kishan Pattanayak:
Shri Madhu Limaye:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 90 on the 8th November, 1965 and state:

(a) whether Government have received any memoranda from the farmers, traders, artisans, small industrialists, etc., from the border areas of Punjab and Rajasthan about the neglect by Government of the problems of rehabilitation; and

(b) if so, the reaction of Government thereto?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) Some representations have been received from the border areas of Punjab for the relief and resettlement of the displaced persons and for assisting the industrial units located in the border areas. No representation has been received from the border areas of Rajasthan.

(b) Relief camps have been opened in the States of Jammu and Kashmir, Punjab and Rajasthan. Arrangements have been made to provide food, shelter, educational and medical facilities, clothing and other necessities of life to the uprooted persons. In addition, financial assistance is being given to them to return to their homes, where conditions permit. Steps have been taken to normalise the functioning of the industrial units in the border areas.

राष्ट्रीय रक्षा कोष

1500. श्री हुकम चन्द कछवाय :
"श्री श्रींकार लाल बेरवा :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ लोगों ने बिना रसीद दिये राष्ट्रीय रक्षा कोष के लिये धन एकत्र किया है ;

(ख) क्या सरकार को इस प्रकार की शिकायतें मिली हैं ; और

(ग) यदि हाँ, तो सम्बन्धित व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है ?

प्रधान मंत्री तथा शम्भू शक्ति मंत्री (श्री लाल बहादुर शास्त्री): (क), (ख) तथा (ग) पाकिस्तान के हलक के धाकूमन के बाद जब कि जनता में राष्ट्रीय रक्षा कोष में स्वच्छता से धनदान देने का उत्साह पुनः उत्पन्न हुआ तो एक पत्र-व्यति जारी की गई जिसमें उन विविध बैंकों तथा अन्य धर्मिकरणों